

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 190 OF 2016 &
IA NO. 407 OF 2016**

Dated : 26th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja
Mr. Nirav Shah

Counsel for the Respondent(s) : Mr. Buddy R.Ranganadhan
Mr. D.V.Raghu Vamsy for R-1

Mr. M.G.Ramachandran
Ms. Anushree Bardhan
Ms. Poorva saigal for R-3

Mr. Anurag Sharma for R-2

ORDER

List the matter for hearing on **20.10.2016**. In the meantime, pleadings be completed.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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